

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
(DEPARTMENT OF JUSTICE)

**LOK SABHA**  
**UNSTARRED QUESTION No. 1981**  
**TO BE ANSWERED ON WEDNESDAY, THE 3<sup>rd</sup> JULY, 2019**

**Justice Clock System**

**1981. SHRI RAVINDRA SHYAM NARAYAN SHUKLA**  
**ALIAS RAVI KISHAN**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government proposes to install justice clock system to monitor the pace of working of district courts in the country ; and
- (b) if so, the details thereof along with the action plan chalked out/prepared by the Government in this regard?

**ANSWER**  
**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS**  
**AND ELECTRONICS & INFORMATION TECHNOLOGY**  
**(SHRI RAVI SHANKAR PRASAD)**

(a) and (b) : Installation of Justice Clock in district and subordinate courts complexes comes within the domain of respective High Courts.

To augment the resources of the High Courts and State Governments in this regard, the Central Government has submitted a proposal to Fifteenth Finance Commission for award of Rs. 435.50 crore for installation of Justice Clocks in 3,350 court complexes during the years (2020-2025).

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